

**Sardar A. S. Saigal :** May I know whether it is a fact that war service candidates have superseded regular IAS and IPS candidates because of their previous war service?

**Shri Datar :** It is not improbable, when the previous war service was taken into account and seniority was fixed in some cases they may have gone above.

**Dr. Ram Subhag Singh :** The hon. Minister said that while making recruitment for such posts the war service and emergency service officers are promoted. May I know whether there is any proposal before the Government to give scope to those candidates who had failed in regular UPSC examinations, either in *viva voce* or due to want of very few marks?

**Shri Datar :** May I point out to the hon. Member that this is a very old affair? Certain posts had been unfilled during the war and against these posts the war service candidates have been appointed. There is no proposal now to give them any particular preference after that. This has been stopped already and there is absolutely no proposal to giving any vacancies to those who have failed.

**Shri Veeraswamy :** Of these war service candidates who have been enrolled as IAS and IPS men may I know how many of them belong to Scheduled Castes?

**Datar :** I have not got those figures here.

**Shri L. N. Mishra :** The hon. Minister stated that certain posts are filled through promotion. I want to know what is the criterion for filling the posts by promotion, especially from the cadre of Provincial Civil Service?

**Shri Datar :** I would request the hon. Member to see the rules we have placed on the Table of the House according to which 25 per cent of the vacancies respectively for a particular State are filled in by promotion from the State Service officers.

## ESTATE DUTY

\*1006. **Shri Bansal :** Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 711 on the 15th March, 1956 and state :

(a) the countries other than U.K. with whom negotiations are being held or are going to be held for the avoidance of double levy of Estate Duty; and

(b) whether any agreements or arrangements have been reached with them so far?

**The Minister of Revenue and Civil Expenditure (Shri M. C. Shah) :** (a) The Government have not yet considered negotiating an Agreement on avoidance of double levy of Estate Duty with any country other than the U.K.

(b) Does not arise.

**Shri M. S. Gurupadaswamy :** May I know what are the reasons why negotiations have not been conducted with countries other than the United Kingdom?

**Shri M. C. Shah :** Because properties of those other countries are practically very little and they have not approached us so far.

**Shri M. S. Gurupadaswamy :** May I know what is the amount of properties of other countries in India?

**Shri M. C. Shah :** I have not got those figures. But so far as I know the properties are very small in amount.

## EMPLOYMENT EXCHANGES

\*1007. **Shri Krishnacharya Joshi :** Will the Minister of Education be pleased to state :

(a) whether Employment Exchanges have been established in implementation of the decision of the Central Advisory Board of Education to help in securing jobs for the handicapped; and

(b) if so, how many persons have secured jobs so far?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das) :** (a) No, Sir.

(b) Does not arise.

I may add that the proceedings of the meeting of the Central Advisory Board of Education held in last January, in which the recommendation for the establishment of an Employment Exchange for the handicapped was made, have not yet been finalised.

**Shri Krishnacharya Joshi :** May I know whether it is a fact that an Employment Exchange has been established at Madras and if so how many candidates got employment?

**Dr. M. M. Das :** The Education Ministry in the Centre set up a small employment office for the blind adults at Madras in July, 1954.

**Shri Krishnacharya Joshi :** How many candidates have registered there?

**Mr. Speaker :** Where?

**Shri Krishnacharya Joshi :** At Madras.

**Mr. Speaker :** Why not that also be added to the question? So far as figures are concerned that should have been included in the question instead of reserving something for supplementaries. Now, has the hon. Parliamentary Secretary got the details of those figures?

**Dr. M. M. Das :** 43 blind adult trainees of our Dehra Dun Centre found employment through this employment office.

**श्री एम० एम० द्विवेदी :** इन हैडीकेण्ड के लिए क्या अगली पंचवर्षीय योजना में कोई प्रौर भी ज्यादा रूपये की व्यवस्था की गई है, यदि हाँ, तो कितने की ?

**Dr. M. M. Das :** A detailed scheme has been worked out in the Ministry of Education to be taken up in the next Five Year Plan but final approval is yet to be obtained.

### HYDERABAD AGRICULTURAL DEBTORS' RELIEF BILL

**\*1011. Shri T. B. Vittal Rao :** Will the Minister of Home Affairs be pleased to state the reasons for the delay in obtaining the assent of the President for the Hyderabad Agricultural Debtors' Relief Bill passed by the Hyderabad Legislative Assembly during 1954?

**The Minister in the Ministry of Home Affairs (Shri Datar) :** The Hyderabad Agricultural Debtors' Relief Bill was sent to the Government of India for obtaining President's assent on the 8th February, 1955. Some of its provisions were considered to be objectionable and the objections of the Government of India were communicated to the State Government on the 16th May, 1955. The reply of the State Government to these objections was received on the 3rd February, 1956. The matter has been examined further, and the Bill is being returned with a directive from the President that the provisions in question may be reconsidered by the State Legislature.

### SCHOLARSHIPS

**\*1012. Shri S. C. Samanta :** Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 247 on the 28th November, 1955 and state :

(a) whether the scheme for giving help and scholarships to poor students of all communities has now been finalised;

(b) if so, the procedure for granting scholarships; and

(c) the number and amount of scholarships to be awarded this year?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das) :** (a) The Scheme is still under consideration.

(b) and (c) : Do not arise.

**Shri S. C. Samanta :** Is it not a fact that in Demand No. 19 some amount